

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 985/2019

WITH

ORIGINAL APPLICATION NO. 986/2019

WITH

ORIGINAL APPLICATION NO. 528/2023

**IN THE MATTER OF:**

IN RE: WATER POLLUTION BY TANNERIES AT JAJMAU KANPUR  
UTTAR PRADESH

**WITH**

IN RE: WATER POLLUTION AT RANIA KANPUR DEHAT & RAKHI  
MANDI KANPUR NAGAR UTTAR PRADESH

**WITH**

NEWS REPORT PUBLISHED IN DAINIK JAGRAN DATED 14.08.2023  
“HIGHLIGHTS A GROWING CONCERN REGARDING INDUSTRIAL  
POLLUTION IN THE GODHRAULI VILLAGE”

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**THROUGH COUNSEL**

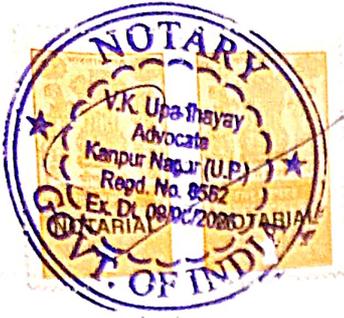


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PHONE NO.-6375115224

Date: 24.11.2025

Place: NOIDA

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI



ORIGINAL APPLICATION NO. 985/2019  
WITH  
ORIGINAL APPLICATION NO. 986/2019  
WITH  
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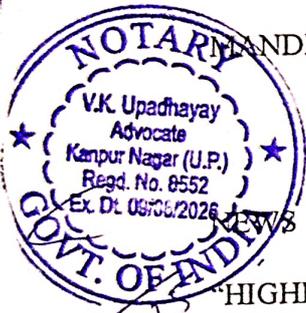
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NEWS REPORT PUBLISHED IN DAINIK JAGRAN DATED 14.08.2023  
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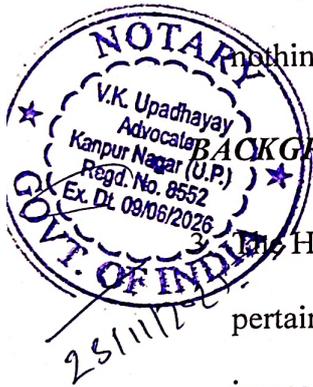
ADDITIONAL AFFIDAVIT ON BEHALF OF THE DISTRICT  
MAGISTRATE, KANPUR NAGAR, UTTAR PRADESH, IN

K

COMPLIANCE OF ORDER DATED 07.11.2025 PASSED BY HON'BLE  
NATIONAL GREEN TRIBUNAL

I, Jitendra Pratap Singh, aged about 53 years, S/o Sh. S.P. Singh, posted as District Magistrate, Kanpur Nagar, Uttar Pradesh, do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present affidavit.
2. That I state that the contents of this affidavit have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.



**BACKGROUND OF THE MATTER**

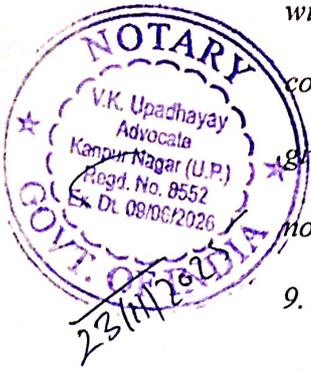
The Hon'ble Tribunal, in these Original Applications, is examining the issues pertaining to the chromium dumps, groundwater contamination and health issues pursuant thereto in the districts Kanpur Nagar, Kanpur Dehat and Fatehpur.

4. The matter was last listed for hearing on 07.11.2025, wherein the Hon'ble Tribunal directed the following:

*"...7. The State Authorities especially the Chief Secretary, Uttar Pradesh and Secretary, Health, Govt. of U.P. are directed to provide a timeline within two weeks in respect of the steps that will be taken by the State*

*[Handwritten Signature]*

*Authorities to complete the process of mapping the entire area and find out the affected villages/ULBs/districts. They will also disclose the approximate number of the affected persons, the medical facilities which are available at the District/ULB/Village level including the health centres, doctors, paramedical staff available in those health centres, the facilities available in those health centres and the nearby labs and distance from that lab for carrying out the blood and other sample analysis. The mapping will include the food chain contamination, surface water and ground water contamination and air contamination analysis. The timeline will also be given for fully implementing the 22 recommendations which have been noted in the order dated 01.07.2025.*



*9. List on 25.11.2025. ...”*

**REPLY IS AS FOLLOWS**

**I. REGARDING THE MAPPING PROCESS**

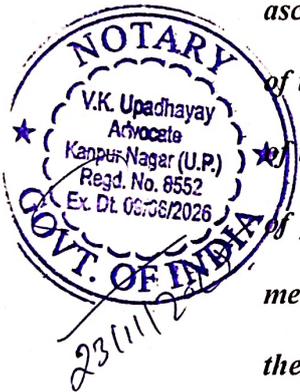
5. That, it is respectfully submitted that the Director, AIIMS, New Delhi, Dr. M. Srinivas, appeared virtually on the last date of hearing i.e., 07.11.2025, and made certain expert recommendations, which stand duly recorded in paragraph 5 of the Hon’ble Tribunal’s order. The relevant part of the said order is reproduced herein for ready reference:

*“...5. In terms of the order of the Tribunal dated 07.10.2025, Dr. M. Srinivas, Director, AIIMS, New Delhi has appeared virtually and has*

*↓*

*suggested that the large-scale mapping of the area is required to be done in respect of water source, food chain, industrial effluent discharge, air quality and soil contamination to ascertain the root cause of the problem.*

*” 4 He has submitted that multi-sectoral approach is required to detect and remediate this problem and his further suggestion is that the CSR funds by the corporate sector under the Corporate Social Responsibility should also be utilized. He has further suggested that the IIT, Kanpur can be involved for carrying out the air, water and soil analysis of the area and the analysis of effluent discharge from the industries and GSVMM College, Kanpur can do the cluster waste sample survey to ascertain the extent of the problem. He has also suggested that a database of the sample test results should be created so that the repeated sample of the same individual is not required to be taken and the arrangement of potable water should be made to those who are affected by heavy metals. He has submitted that if the comprehensive mapping is done, and the database is provided to the AIIMS then appropriate remedial measures can be suggested....”*



6. That, in compliance with the directions of the Hon'ble Tribunal and the expert recommendations of Dr. M. Srinivas, the deponent has initiated necessary action. Vide letter no. 69/S.T./2025 dated 17.11.2025, the deponent has requested the Principal, GSVMM, Kanpur Nagar, to submit a proposal for conducting a cluster-based blood sample survey to assess the extent of the



issue. Additionally, vide letter no. 70/S.T./2025 dated 17.11.2025, the deponent has requested the Director, IIT Kanpur, to provide a proposal for mapping the affected area with respect to water sources, food chain, air quality, soil quality, and industrial effluent discharge.

Copies of letters 17.11.2025 are annexed herewith and collectively marked as *Annexure-1*.

## II. MEETING UNDER THE CHAIRMANSHIP OF DIVISIONAL COMMISSIONER

7. That, vide letter dated 20.11.2025, a meeting was held on 21.11.2025 under the Chairmanship of the Divisional Commissioner, Kanpur Division.

Concerned officials from all the relevant departments, including the District Magistrates of Kanpur Nagar, Kanpur Dehat, and Fatehpur, participated in the deliberations. During the meeting, detailed deliberations were held regarding effective implementation of the Hon'ble Tribunal's directions, and clear directions were issued to all departments to furnish practical timelines for each of the 22 suggestions. The authorities were further directed to ensure strict compliance with the directions of the Hon'ble Tribunal in their true letter and spirit.

A copy of letter dated 20.11.2025 is annexed herewith and marked as *Annexure-2*.



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### III. REGARDING THE 22 SUGGESTIONS BY AMICUS CURIAE

8. That, it is most respectfully submitted that the deponent has previously filed a Further Compliance Affidavit dated 06.10.2025 (*hereinafter referred to as 'Affidavit dated 06.10.2025'*; kindly refer to judicial page numbers 4451–4507), wherein compliance with the 22 recommendations of the learned Amicus Curiae was placed on record. Thereafter, a Supplementary Affidavit dated 06.11.2025 (*hereinafter referred to as 'Affidavit dated 06.11.2025'*; kindly refer to judicial page numbers 4607–4659) was filed, disclosing the subsequent progress made pursuant to the earlier affidavit.

Copies of Affidavits dated 06.10.2025 and 06.11.2025 are annexed herewith and collectively marked as *Annexure-3*.

9. That, the deponent vide letter no. 951/247-147/25 dated 20.11.2025 has directed all the relevant departments to provide updated status with respect to the 22 recommendations of the learned Amicus Curiae.

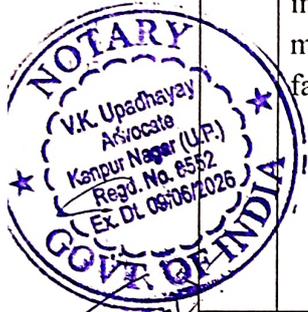
A copy of letter dated 20.11.2025 is annexed herewith and marked as *Annexure-4*.

10. That, the updated compliance status is as follows:

S. No	Recommendations	Compliance Status	Timeline/ Remarks	Refer to para below
1.	RO–NF Water Plants: Clean Water for All Domestic Purposes at centralized and	Complied	Complied	11

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	de-centralised installed RO-NF systems (Identify the usage of wells/hand pumps/borewells/water source for animals and agriculture)			
2.	Blood Sampling/ survey by Govt in the affected areas of Kanpur Nagar/ Dehat/ Fatehpur (Heavy Metal Analysis- Chromium, Mercury, Fluoride)	Response awaited from GSVM Medical College	Re-Sampling/ Survey timeline will be decided once response is provided by GSVM	22
3.	Improve Govt. Hospital's infrastructure to include multi-speciality diagnostic facilities	Partially Complied	Heavy metal sampling is conducted at the district level free of cost, and the collected samples are subsequently tested at RML, Lucknow	12
4.	List of all Industries (Regardless of Category/ legal/illegal/in-house)- Kanpur Nagar, Kanpur Dehat, Fatehpur	Complied	Complied	13
5.	Boundary Wall and Cover for Existing Cr Dump/ Plume (Fatehpur & Kanpur Dehat):	Not Applicable to Kanpur Nagar	---	---
6.	Soil, Sludge and Water Analysis of-Panki/Shanigawa Landfill Site/ STP @ Pankha, Sajari	Not Complied	By 28.02.2026	14
7.	Operate Existing STP (Resolving Non- Compliance Within 2 Months)	Partially Complied	By 31.01.2026	15



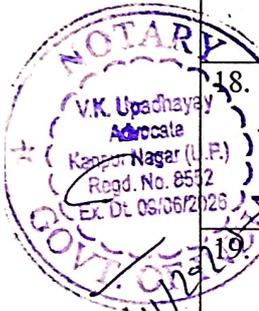
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8.	Drain Action Plan- Untapped & Over Flowing tapped Drains	Partially Complied	18 months post approval by NMCG	16
9.	Permanent Monitoring Plan for Existing STP/ CETP/ CCRU/ Landfills/ TSDFs	Complied	Complied	18
10.	Construction and Installation of sewage system and STP in Kanpur dehat and Fatehpur	Not Applicable to Kanpur Nagar	---	---
11.	Removal of Chromium, Mercury and Ash from the affected area	Not Applicable to Kanpur Nagar	---	---
12.	Soil & Ground Water Remediation	Response Awaited from IIT Kanpur	Timeline will be decided once Response is provided by IIT Kanpur	22
13.	River Rejuvenation Plan (Senger/ Noon/ Pandu Rivers)- Including Flood Plain Zoning, Rain water harvesting, watershed development, encroachment removal, Eco- flow	Not Complied	Upon receipt of DEM By Survey of India by 31.12.2025, NIH Roorkee will provide final report containing the coordinates by April, 2026.	19
14.	Government Multi-Specialty Medical Aid Facility for victims of Heavy metal contamination (can be established in existing Govt Hospitals in all three districts)	Partially Complied	GSVM Medical College	12
15.	Induction Of Work force in CPCB/ PCB	Not Complied	MOU Signed between UPPCB and IIT Kanpur for selection of 45	20



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			vacancies (As per News Article dated 11.11.2025); and 224 Contractual Vacancies published vide Adv. No. H34965/AS Camp (118/2025)	
16.	Technical Infrastructure to State PCB/ SGWB	Partially Complied	NABL Accredited Laboratory for water and waste water analysis is available	21
17.	Continuous supply of Electricity for STP/CETP/ Hospitals	Complied	Complied	17
18.	Bye- Laws for Preventing Environmental Pollution from Mercury (inlines of Minamata Convention)	MoEF&CC, CPCB	---	---
19.	Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.	Response Awaited from IIT Kanpur	Timeline will be decided once Response is provided by IIT Kanpur	22
20.	Survey And Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat, Kanpur Nagar:	Not Applicable to Kanpur Nagar	---	---
21.	Survey and Mapping of Groundwater Contamination in Fatehpur	Response Awaited from IIT Kanpur	Timeline will be decided once Response is	22



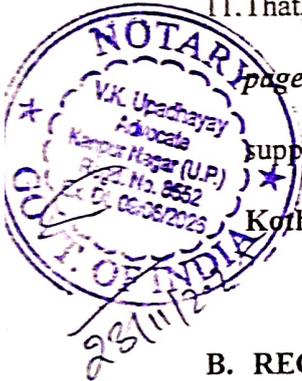
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	and Kanpur Dehat, Kanpur Nagar		provided by IIT Kanpur	
22.	Survey of People/ Cattle/ Food Chain- To Check Degree of Contamination and create an effective Remediation Plan Against Bio- Accumulation of Heavy Metals.	Response Awaited from IIT Kanpur	Timeline will be decided once Response is provided by IIT Kanpur	22

IV. DETAILED REPLY WITH RESPECT TO EACH APPLICABLE RECOMMENDATION

A. RECOMMENDATION NUMBER 1

11. That, as earlier submitted in Affidavit dated 06.11.2025, para 5-9 (*judicial page no. 4611-4613*), clean drinking water in sufficient quantity is being supplied to the two identified areas i.e., Juhi Bamburiaya and Afeem Kothi.



B. RECOMMENDATIONS NUMBER 3 AND 14

12. That, as already submitted in Affidavit dated 06.10.2025, para 9-15 (*judicial page no. 4458,4459*), screening and sample-collection facilities for victims of heavy-metal poisoning are available free of cost, and the collected samples are tested at RML-IMS, Lucknow at government expense; and the medical

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facilities for victims of heavy metal poisoning are available at GSVMM College, Kanpur Nagar.

#### C. RECOMMENDATION NUMBER 4

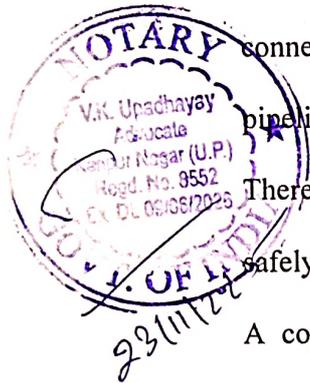
13. That, as already submitted in Affidavit dated 06.10.2025, para 16 (*judicial page no. 4459*), list of all 37,952 manufacturing units possessing Udyam Registration Certificates has already been provided to the Hon'ble Tribunal.

#### D. RECOMMENDATIONS NUMBER 6, 7, 8 AND 17

14. That, in addition to as submitted in Affidavit dated 06.10.2025, para 17-20 (*judicial page no. 4459-4460*), it is further submitted that JTETA vide letter no. JTETA/CETP/922/2025 dated 22.11.2025 has informed that tannery connection and conveyance system including approximately 25 kms of pipeline works and around 600 manholes will be completed by 28.02.2026. Thereafter, all the tanneries will be connected to it and their discharge will be safely transported to the 20 MLD CETP through the pumping stations.

A copy of letter dated 22.11.2025 is annexed herewith and marked as *Annexure-5*.

15. That, in addition to as submitted in Affidavit dated 06.11.2025, para 13-15 (*judicial page no. 4614*), it is further submitted that the Project Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Gramin), Kanpur, vide letter no. 1059/W-24/39 dated 20.11.2025, has informed that out of the five STPs



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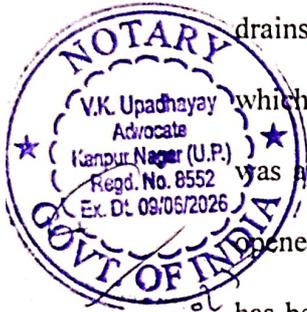
whose effluents were tested by IIT Kanpur, only the 210 MLD Bingawan STP did not meet the COD standards. It is further submitted that de-sludging of the aeration lagoon is presently underway, the same having been delayed due to monsoon conditions. At present the work is 90% complete and is expected to be fully completed by the end of January 2026, thereafter the STP will achieve full compliance with the prescribed standards.

A copy of letter dated 20.11.2025 is annexed herewith and marked as *Annexure-6*.

16. That, in addition to as submitted in Affidavit dated 06.10.2025, para (*judicial page no. 4460*), the Project Manager vide letter dated 20.11.2025 mentioned in para above has further submitted that out of 30 drains in Kanpur Nagar, 15 drains are tapped, 2 drains are partially tapped and 1 drain is storm water drain which does not require tapping. Approval for tapping of remaining 14 drains was approved by NMCG vide letter (dated 02.05.2025). Financial bids were opened on 25.09.2025 and a letter no. 554/012-0273/2025 dated 03.11.2025 has been sent to NMCG for final approval. Post approval, the tapping work will be completed within a period of 18 months.

A copy of letter dated 03.11.2025 is annexed herewith and marked as *Annexure-7*.

17. That, as submitted in the Affidavit dated 06.10.2025, para 29 (*judicial page no. 4463*), continuous power supply to all STPs and SPSs in Kanpur Nagar is being ensured, and the requisite logbooks are being duly maintained. Further,



23/11/25

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infrastructure-augmentation works are also underway to strengthen the existing system.

**E. RECOMMENDATION NUMBER 9**

18. That, as submitted in the Affidavit dated 06.10.2025, para 25 (*judicial page no. 4461*), UPPCB conducts weekly monitoring of the units and the monitoring plan has already been previously submitted before this hon'ble Tribunal.

**F. RECOMMENDATION NUMBER 13**

19. That, in addition to as already submitted in Affidavit dated 06.10.2025, para 26 (*judicial page 4461*), Executive Engineer, Lower Ganga Canal, Kanpur Nagar vide letter no. 3893/K.P.L.G.C./NGT dated 18.11.2025 has informed that the Survey of India is to provide DEM (Digital Elevation Model) by 31.12.2025, thereafter NIH Roorkee will furnish the final report consisting of the coordinates for the flood plain zone demarcation by April 2026.

A copy of letter dated 18.11.2025 is annexed herewith and marked as *Annexure-8* .

**G. RECOMMENDATIONS NUMBER 15 AND 16**

20. That, vide letter no. 969/SA-147/25 dated 21.11.2025, the Regional Officer, UPPCB, Kanpur Nagar has informed that, as per a news article published in

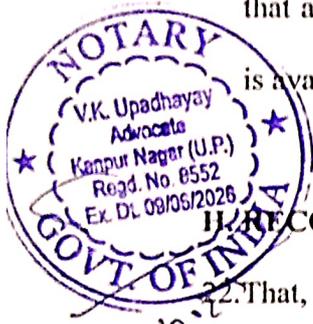


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*Dainik Jagran* dated 11.11.2025, an MoU has been executed between IIT Kanpur and UPPCB for filling 45 vacancies of Grade-2 Officers. The recruitment process, to be conducted by IIT Kanpur, will comprise a written examination followed by interviews and is expected to take approximately 4–6 months. Further, vide advertisement no. H34965/AS Camp (118/2025), 224 contractual vacancies across various posts have also been notified and will be filled by UPPCB.

A copy of letter dated 21.11.2025 is annexed herewith and marked as *Annexure-9*.

21. That, vide letter dated 21.11.2025 mentioned above, it has also been informed that at present NABL Laboratory facility for water and waste water analysis is available at UPPCB, Regional Office, Kanpur Nagar.



**II. RECOMMENDATIONS NUMBER 2, 12, 19, 21 AND 22**

22. That, as humbly submitted in paragraphs 5 and 6 hereinabove, and in compliance with the directions of the Hon'ble Tribunal as well as the expert recommendations of the Director, AIIMS New Delhi, the deponent has issued letters to GSVM Medical College Kanpur and IIT Kanpur requesting reports/plans to enable a systematic mapping, survey, screening and sampling exercise in accordance with the directions of the Hon'ble Tribunal.

23. That, the deponent is duty bound to fulfil the obligations which are assigned under the law and directions passed by this Hon'ble Tribunal. The deponent

*[Handwritten signature]*

is fully committed to ensure strict adherence to the orders of this Hon'ble Tribunal and undertakes to faithfully comply with any further directions or instructions that may be issued by this Hon'ble Tribunal without demur or delay.

24. Hence, this reply is respectfully submitted for kind perusal of this Hon'ble Tribunal.

25. That everything stated above is true and correct to my knowledge, derived from official records, and nothing material has been concealed therefrom.

*23.11.2021*  
DEPONENT



VERIFICATION

Verified at Kanpur on this 23 day of November, 2025, that the contents of the above affidavit from paragraphs 1 to 25 are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

*23.11.2025*  
DEPONENT

certified that this document presented before me today by Shri. Virendra Kumar Upadhyay who is identified by Sri. Self verified per identification. Hence Attested  
Virendra Kumar Upadhyay  
Notary Govt. of India  
Kanpur Nagar (U.P.)  
*23/11/2025*



कार्यालय जिलाधिकारी, कानपुर नगर।

OFFICE OF THE DISTRICT MAGISTRATE, KANPUR NAGAR  
फोन नंबर (0512) 2304436, 2304287 ईमेल- dmkap@nic.in

पत्राक: 69 / एस.टी. / 2025

दिनांक: 7 नवंबर, 2025

प्रधानाचार्य,  
जी.एस.वी.एम. मेडिकल कालेज,  
कानपुर नगर।

कृपया मा0 राष्ट्रीय हरित अधिकरण में योजित Original Application No. 985/2019 (आई.ए. 568/2024) In Re Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh with Original application no. 986/2019 and Water pollution at Rakhi Mandi Kanpur Nagar with Original Application No. 528/2023 में मा0 अधिकरण द्वारा पारित आदेश दिनांक 07.11.2025 की संलग्न प्रति का संदर्भ ग्रहण करने का कष्ट करें, जिसमें मा0 अधिकरण द्वारा सुनवाई के दौरान निम्न निर्देश दिए गए हैं:-

*The IIT, Kanpur can be involved for carrying out the air, water and soil analysis of the area and the analysis of effluent discharge from the industries and GSVM College, Kanpur can do the cluster waste sample survey to ascertain the extent of the problem.*

अतः मा0 राष्ट्रीय हरित अधिकरण द्वारा दिए गए निर्देश के हित में यह आवश्यक है कि उपरोक्त विषय में आवश्यक कार्यवाही करते हुए अपना यथोचित प्रस्ताव दिनांक 22.11.2025 तक उपलब्ध कराने का कष्ट करें, ताकि प्रकरण में अग्रतर कार्यवाही की जा सके।

संलग्नक:- ओ.ए. संख्या-985/2019 एवं 986/2019  
में मा0 एन.जी.टी. द्वारा पारित आदेश  
दिनांक 7.11.2025 की प्रति।

(जितेन्द्र प्रताप सिंह)  
जिलाधिकारी  
कानपुर नगर।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु:-

1. प्रमुख स्टाफ ऑफीसर, मुख्य सचिव महोदय, उ0प्र0 शासन लखनऊ को मा0 राष्ट्रीय अधिकरण द्वारा पारित उपरोक्त आदेश के क्रम में कृपया सादर संज्ञानार्थ।
2. सचिव, चिकित्सा, स्वास्थ्य एवं परिवार कल्याण, उ0प्र0 शासन, लखनऊ को सादर सूचनार्थ।

(जितेन्द्र प्रताप सिंह)  
जिलाधिकारी,  
कानपुर नगर।



कार्यालय जिलाधिकारी, कानपुर नगर।

OFFICE OF THE DISTRICT MAGISTRATE, KANPUR NAGAR

फोन नंबर (0512) 2304436, 2304287

ईमेल- dmkap@nic.in

पत्राक: 10 / एस.टी. / 2025

दिनांक: 17 नवंबर, 2025

सेवा में,

निदेशक,  
भारतीय प्रौद्योगिकी संस्थान,  
कानपुर नगर।

महोदय,

कृपया मा0 राष्ट्रीय हरित अधिकरण में योजित Original Application No. 985/2019 (आई.ए. 568/2024) In Re Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh with Original application no. 986/2019 and Water pollution at Rakhi Mandi Kanpur Nagar with Original Application No. 528/2023 में मा0 अधिकरण द्वारा पारित आदेश दिनांक 07.11.2025 की संलग्न प्रति का संदर्भ ग्रहण करने का कष्ट करें, जिसमें मा0 अधिकरण द्वारा सुनवाई के दौरान निम्न निर्देश दिए गए हैं:-

*The IIT, Kanpur can be involved for carrying out the air, water and soil analysis of the area and the analysis of effluent discharge from the industries and GSVMM College, Kanpur can do the cluster waste sample survey to ascertain the extent of the problem.*

अतः मा0 राष्ट्रीय हरित अधिकरण द्वारा दिए गए निर्देश के हित में यह आवश्यक है कि उपरोक्त विषय में आवश्यक कार्यवाही करते हुए अपना यथोचित प्रस्ताव दिनांक 22.11.2025 तक उपलब्ध कराने का कष्ट करें, ताकि प्रकरण में अग्रतर कार्यवाही की जा सके।

संलग्नक:- ओ.ए. संख्या-985/2019 एवं 986/2019  
में मा0 एन.जी.टी. द्वारा पारित आदेश  
दिनांक 7.11.2025 की प्रति।

(जितेन्द्र प्रताप सिंह)  
जिलाधिकारी  
कानपुर नगर।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु:-

1. प्रमुख स्टाफ ऑफीसर, मुख्य सचिव महोदय, उ0प्र0 शासन लखनऊ को मा0 राष्ट्रीय अधिकरण द्वारा पारित उपरोक्त आदेश के कम में कृपया सादर संज्ञानार्थ।
2. सचिव, चिकित्सा, स्वास्थ्य एवं परिवार कल्याण, उ0प्र0 शासन, लखनऊ को सादर सूचनार्थ।

(जितेन्द्र प्रताप सिंह)  
जिलाधिकारी,  
कानपुर नगर।



# क्षेत्रीय कार्यालय : उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, कानपुर 4772

REGIONAL OFFICE :UTTAR PRADESH POLLUTION CONTROL BOARD, KANPUR

संदर्भ :- 950/सा0-147/25

दिनांक:- 20/11/2025

सेवा में,

1. जिलाधिकारी, कानपुर नगर/कानपुर देहात/फतेहपुर।
2. अपर जिलाधिकारी (प्रशासन), कानपुर देहात।
3. मुख्य चिकित्सा अधिकारी, कानपुर नगर/कानपुर देहात/फतेहपुर।
4. निदेशक, जे0के0 कैंसर संस्थान, कानपुर नगर।
5. श्री एस0एफ0ए0 जैदी, मुख्य अभियन्ता, नगर निगम, कानपुर नगर।
6. श्री सुधीर कुमार सिंह, मुख्य अभियन्ता (कानपुर क्षेत्र), उ0प्र0 जल निगम (ग्रामीण), कानपुर।
7. मुख्य अभियन्ता (प्रयागराज क्षेत्र), उ0प्र0 जल निगम (ग्रामीण), कानपुर।
8. मुख्य अभियन्ता (कानपुर क्षेत्र), उ0प्र0 जल निगम (नगरीय), कानपुर।
9. मुख्य अभियन्ता (प्रयागराज क्षेत्र), उ0प्र0 जल निगम (नगरीय), कानपुर।
10. अधीक्षण अभियन्ता, उ0प्र0 जल निगम (ग्रामीण), कानपुर नगर।
11. वरिष्ठ खण्ड अभियन्ता (कार्य), जूही उत्तर मध्य रेलवे, कानपुर नगर।
12. महाप्रबन्धक, जलकल विभाग, नगर निगम, कानपुर नगर।
13. जिला सूचना अधिकारी, कानपुर नगर।
14. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज/कानपुर देहात।
15. परियोजना प्रबन्धक, गंगा प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम (ग्रामीण), कानपुर नगर।
16. उपायुक्त उद्योग, जिला उद्योग प्रोत्साहन तथा उद्यमिता विकास केन्द्र, कानपुर नगर/कानपुर देहात/फतेहपुर।
17. पर्यावरण अभियन्ता, कानपुर नगर निगम, कानपुर।
18. अधिशाषी अभियन्ता, सिंचाई विभाग, बैराज, कानपुर नगर।
19. अधिशाषी अधिकारी, नगर पंचायत, रनिया, कानपुर देहात।
20. अधिशाषी अधिकारी, नगर पंचायत, बिन्दकी, फतेहपुर।
21. हाइड्रोलॉजिस्ट, भूगर्भ जल विभाग खण्ड-कानपुर, कानपुर नगर।
22. सचिव, जाजमऊ टैनरी एफ्लुएण्ट ट्रीटमेंट एसोसिएशन, कानपुर नगर।
23. प्रोजेक्ट मैनेजर, मैसर्स कानपुर रिवर मैनेजमेंट प्रा0 लि0, कानपुर नगर।
24. मैसर्स यू0पी0 वेस्ट मैनेजमेंट लि0, कुम्भी, कानपुर देहात।
25. मैसर्स भारत ऑयल एण्ड वेस्ट मैनेजमेंट लि0, कुम्भी, कानपुर देहात।

विषय:-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (I.A. No. 568/2024), Original Application No. 986/2019, Original Application No. 528/2023 & Original Application No. 934/2024 में पारित आदेश दिनांक 07.11.2025 के अनुपालन में प्रभावी कार्यवाही हेतु बैठक आहूत किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (IA No 568/2024) WITH Original Application No. 986/2019 WITH Original Application No. 528/2023 (I.A. No. 261/2025) WITH Original Application No. 934/2024 में पारित आदेश दिनांक 07.11.2025 के अनुपालन में मण्डलायुक्त महोदय, कानपुर मण्डल, कानपुर द्वारा दिये गये अनुमोदन दिनांक 18.11.2025 के क्रम में मण्डलायुक्त महोदय, कानपुर मण्डल, कानपुर की अध्यक्षता में दिनांक 21.11.2025 को सायं 04:00 बजे सभागार मण्डलायुक्त, कैम्प कार्यालय, छ: बंगलिया, कानपुर नगर में बैठक आहूत की गई है।

अतः आपसे अनुरोध है कि उक्त बैठक में सूचनाओं सहित ससमय प्रतिभाग करने का कष्ट करें।

भवदीय  
AK  
(अजीत कुमार सुमन)  
क्षेत्रीय अधिकारी

संख्या एवं दिनांक तदैव

प्रतिलिपि:-निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. आयुक्त महोदय, कानपुर मण्डल, कानपुर।
2. सदस्य सचिव महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी



BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF:

ORIGINAL APPLICATION NO. 985 OF 2019

IN RE: WATER POLLUTION BY TANNERIES AT JAJMAU KANPUR  
UTTAR PRADESH

WITH

ORIGINAL APPLICATION NO. 986 OF 2019

IN RE: WATER POLLUTION AT RANIA KANPUR DEHAT & RAKHI  
MANDI KANPUR NAGAR UTTAR PRADESH



WITH

ORIGINAL APPLICATION NO. 528 OF 2023

NEWS REPORT PUBLISHED IN DAINIK JAGRAN DATED 14.08.2023  
"HIGHLIGHTS A GROWING CONCERN REGARDING INDUSTRIAL  
POLLUTION IN THE GODHRAULI VILLAGE"

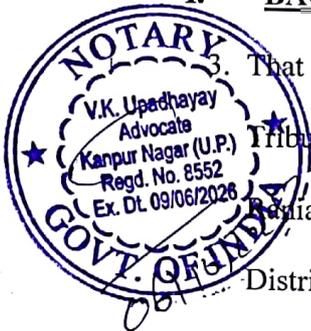
FURTHER COMPLIANCE AFFIDAVIT ON BEHALF OF DISTRICT  
MAGISTRATE, KANPUR NAGAR IN COMPLIANCE OF THE ORDER DT.  
01.07.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL,  
NEW DELHI

↓

I, Jitendra Pratap Singh, aged about 53 years S/o Sh. S.P. Singh, presently posted as District Magistrate, Kanpur Nagar, U.P. , do hereby solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present affidavit.
2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

**I. BACKGROUND OF THE MATTER**



3. That in the present matter, in these Original Applications, the Hon'ble Tribunal is examining the issues pertaining to the chromium dumps located at Bania, District Kanpur Dehat; Rakhi Mandi, District Kanpur Nagar; and District Fatehpur.

4. That, in compliance with order dated 27.05.2025, the deponent had filed Compliance Report by the way of Affidavit dated 13.06.2025 (hereinafter referred to as the 'Previous Report') and thereafter the Hon'ble Tribunal gave following directions, the relevant portion is mentioned herein below for perusal-

*"...7. After the order dated 27.05.2025, further reports on behalf of District Magistrate, Kanpur Dehat dated 13.06.2025, District Magistrate, Kanpur Nagar dated 13.06.2025, compliance report on behalf of District Magistrate, Fatehpur dated 13.06.2025, Additional affidavit on behalf of Special*

Secretary, Medical Health and Family Welfare, UP dated 27.06.2025, report on behalf of Chief Engineer, Ramganga, Kanpur, UP dated 26.06.2025 and affidavit dated 30.06.2025 on behalf of Central Pollution Control Board have been filed.

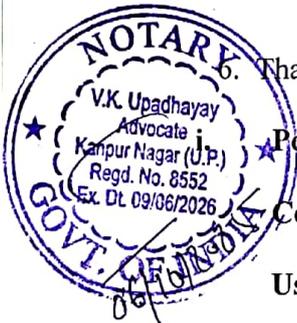
8. "Learned Amicus Curiae has examined these affidavits/reports and has handed over her comments which are as follows:- ...

14. List on 07.10.2025..."

## II. FURTHER COMPLIANCE:

5. That further compliance report in the present matter has been compiled in a tabulated chart.

A Copy of the tabulated chart has been annexed herewith as ANNEXURE 1.



6. That as per the above-mentioned table, the point-wise compliance is as under:

**Point 1- Ro – NF Water Plants: Clean Water For All Domestic Purposes Centralised And De-Centralised Installed Ro- NF Systems (Identify The Usage Of Wells/Handpumps/ Borewells/Water Source For Animals And Agriculture)**

### Compliance:

7. That the Executive Engineer, Zone-3, Jalkal Department, Municipal Corporation, Kanpur Nagar vide letter dt. 30.09.2025 has stated as under:

- Under the JNNURM Scheme, a distribution network for supplying treated surface water from the Ganga River had been laid.
- To make this functional, a letter was sent by Jal Kal Department vide no. **Jalkal/3559/GMS-672/2024-25** dated **22.02.2025**, and in compliance, the U.P. Jal Nigam vide letter no. **533/W-49/12** dated **07.05.2025** informed that the system had been made operational.

- It was also conveyed that in one street, from House No. 127/128A to 127/156A, there was no existing drinking water pipeline. The Jalkal Department has now laid a 132-meter-long pipeline in that lane, and safe potable water supply has been started through the pipeline, ensuring regular and sufficient supply of treated surface water every morning and evening to approximately 70 households in that street.
- Accordingly, adequate clean surface water is being supplied through pipelines in Juhi Bamburiya Rakhi Mandi.

Copy of the letter dt. 30.09.2025 has been annexed with ANNEXURE 1 as Annexure R-1.

8. That further, the Executive Engineer, Zone-5, Jalkal Department, Municipal Corporation, Kanpur Nagar vide letter dt. 26.09.2025 has informed as under:



- For a permanent solution to the water supply issue in Afeem Kothi Rakhi Mandi Railway Colony, a letter no. 669/W-49/17 dated 31.05.2025 was sent by the Executive Engineer, Construction Division (II), U.P. Jal Nigam (Urban), Kanpur, to the Senior Divisional Engineer, North Central Railway, Kanpur, requesting early fund allocation of ₹262.67 lakh against the estimated cost.
- It is further informed that, as before, the Jalkal Department continues to provide surface water for domestic use through 15 tankers (each of 5,000-liter capacity) at designated locations in Afeem Kothi Rakhi Mandi.
- Thus, as per the above, a minimum of 105 liters per head per day (lphd) of clean water is being ensured through tankers in Afeem Kothi Rakhi

✓

Mandi. Additionally, whenever there is increased demand for drinking water, additional tankers are deployed to ensure availability.

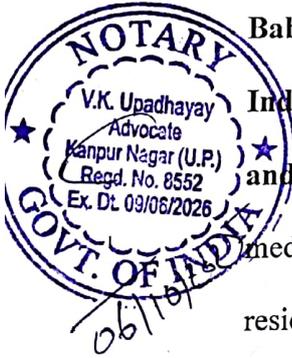
*Photographs and details of the tankers being installed have been enclosed with the said letter.*

Copy of the letter dt. 26.09.2025 has been annexed with ANNEXURE 1 as Annexure R-2.

- ii. **Blood Sampling / Survey by the Government in the affected areas of Kanpur Nagar (for Heavy Metal Analysis – Chromium, Mercury, Fluoride)**

**Compliance:**

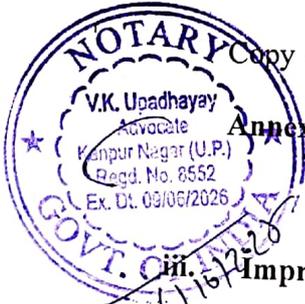
9. That the Chief Medical Officer, Kanpur Nagar vide letter dt. 08.09.2025 has informed that in the affected areas of District Kanpur Nagar, namely Juhi Baburiya (Rakhi Mandi), Tejab Mill Campus (Anwarganj), Panki Industrial Area, Jajmau, Rooma Treatment Storage Disposal Facility, and Nauraiya Kheda, monthly health camps are being organized by skilled medical teams for examination and providing necessary treatment to local residents.



10. That since **31 July 2024**, a total of **85 health camps** have been organized in these affected regions, during which **7,476 patients** have been examined.
11. That out of the total beneficiaries suffering from various diseases, **347 persons** were tested for **Mercury and Chromium**, out of which **12 individuals** were found to have **higher than normal Mercury levels**. Till date, a total of **391 persons** have been tested, among whom **Chromium levels were found above normal in 367 persons**.

12. That the **survey work** in the affected areas Juhi Baburiya (Rakhi Mandi), Tejab Mill Campus (Anwarganj), Panki Industrial Area, Jajmau, Rooma TSDF, and Nauraiya Kheda has been completed. From the post-survey findings, among **442 persons** suffering from other ailments, **60 individuals** have been identified for **Mercury and Chromium testing**. Their serum samples are scheduled to be collected on **09.09.2025**, which will be sent to **Dr. Ram Manohar Lohia Institute, Lucknow**, for analysis.

13. That those found to be suffering from other diseases during the survey have been referred to **G.S.V.M. Medical College, Kanpur Nagar**, and their follow-up is being conducted at the health center level.



Copy of the letter dt. 08.09.2025 has been annexed with ANNEXURE 1 as **Annexure R-3**.

iii. **Improvement of Government Hospitals to Include Diagnostic Infrastructure and Multi-Specialty Facilities**

**Compliance:**

14. That the Special Secretary, Health Department, Government of Uttar Pradesh, has confirmed that heavy metal testing facilities are available at Lucknow.

15. That the Chief Medical Officer, Kanpur Nagar, has informed vide letter dt. 08.09.2025 (*Annexure R-3 of ANNEXURE 1*) that the matter is covered and coordinated at the State Headquarters level.

↓

- iv. **List of All Industries (Regardless of Category – Legal/Illegal – Kanpur Nagar, Kanpur Dehat, Fatehpur, including In-house Units)**

**Compliance:**

16. In Kanpur Nagar, a total of 37,952 manufacturing units possess Udyam Registration Certificates. The comprehensive list of all industries has been submitted/provided accordingly.

- v. **Soil, Sludge and Water Analysis of Panki / Sanigawan Landfill Site / STP at Panka and Sajari**

17. That the Project Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Rural), Kanpur Nagar vide a compliance report has informed that under U.P. Jal Nigam (Rural), Kanpur Nagar, a total of five STPs are operational and maintained, namely:

- 130 MLD and 43 MLD STPs at Jajmau,
- 42 MLD STP at Sajari,
- 210 MLD STP at Bingawan, and
- 30 MLD STP at Panka.



18. That as per the directions issued earlier, sludge testing from these STPs was carried out by IIT Kanpur, and the report dated 25.02.2025 indicates that:

- The sludge generated from 130 and 43 MLD STPs at Jajmau contained chromium levels beyond the permissible limit,
- Whereas, the sludge from 42 MLD STP Sajari, 210 MLD STP Bingawan, and 30 MLD STP Panka was within permissible limits.

19. That for the disposal of hazardous sludge, M/s Bharat Oil & Waste Management Ltd., Kanpur Dehat has provided a financial proposal to

undertake TSDF-based disposal at the rate of Rs. 16.01 per kilogram. The proposal has been prepared and forwarded for approval to the Headquarters of U.P. Jal Nigam.

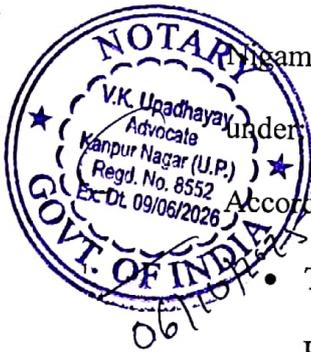
20. Further, the Project Director, SMCG-UP, Lucknow, vide Letter No. 103/844/SMCG/01 dated 02.07.2025, has requested the Member Secretary, U.P. Pollution Control Board, Lucknow, to initiate appropriate action to prevent the mixing of tannery effluents with domestic sewage entering the Jajmau STP.

Copy of the Report of the Project Manager, Ganga Pollution Control unit has been attached with ANNEXURE 1 as **Annexure R-4**.

vi. **Operation of Existing STPs (Resolving Non-Compliance within 2 Months)**

**Compliance**

21. That the report of the Project Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Rural), Kanpur Nagar (*Annexure R-4 of ANNEXURE 1*) states as



According to the test report of IIT Kanpur dated 05.02.2025,

- The 130 MLD STP Jajmau, 42 MLD STP Sajari, and 30 MLD STP Panka were found compliant with COD, BOD, and TSS standards;
- Whereas the 43 MLD STP Jajmau and 210 MLD STP Bingawan were non-compliant with the prescribed norms.

22. That during September 2025, composite samples of STPs were tested jointly by IIT Kanpur and the U.P. Pollution Control Board. The UPPCB report found the STP at Jajmau compliant, while the IIT Kanpur report is awaited.

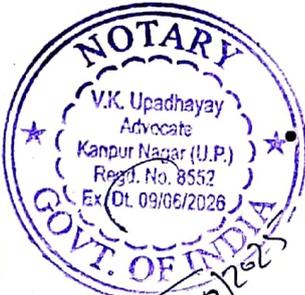
23. Additionally, as per the IIT Kanpur test report of August 2025, the treated effluent from 130 MLD and 43 MLD STPs at Jajmau, 42 MLD STP Sajari, 30 MLD STP Panka, and 210 MLD STP Bingawan was found to have BOD levels within the prescribed standards.

**vii. Drain Action Plan – Untapped and Overflowing Tapped Drains**

24. As Reported by Project Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Rural), Kanpur Nagar (Annexure R-4 of ANNEXURE 1):

- Administrative and financial approval for the action plan to tap 11 untapped drains in Kanpur Nagar has been granted by NMCG, New Delhi, through its Letter No. 12012/21/2020-TECH-I NMCG (Comp. No. 263215) dated 02.05.2025.

Under this approved scheme, e-tenders were invited for the execution of the proposed works. The financial bids were opened on 25.09.2025, and the process of financial evaluation is presently under progress.



**viii. Permanent Monitoring Plan for TSDFs, Existing STPs/CETPs/CCRU/Landfills/TSDFs**

25. That weekly monitoring is conducted by U.P. Pollution Control Board (UPPCB). The Monitoring Plan has already been submitted before this Hon'ble Tribunal.

**ix. River Rejuvenation Plan (Senger, Noon, and Pandu Rivers)**

26. That as per the report previously submitted by the Irrigation Department following the receipt of DEM (Digital Elevation Model) and other necessary documents by NLH Roorkee, it is proposed to furnish an interim report

containing the coordinates for flood plain zone determination within two months (by November 2025) and a final report after an additional two months (by January 2026).

x. **Government Multi-Specialty Medical Aid Facility for Victims of Heavy Metal Contamination**

27. That the Chief Medical Officer vide letter dt. 08.09.2025 (*Annexure R-3 of ANNEXURE 1*) has informed that during health camps in affected areas, patients suffering from other diseases are examined and treated by specialist doctors posted at GSVM Medical College / JK Cancer Institute.

xi. **Induction of Workforce in CPCB/PCB**

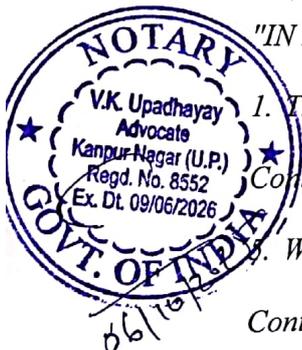
28. The Hon'ble Supreme Court in the matter of **M.C Mehta v. Union of India**, WP (C) No. 13029/1985, vide order dated 08.05.2025 has passed directions for Delhi NCR and certain observations for the country:

*"IN RE: VACANCIES IN SPCBS*

1. *The first issue concerns the filling of vacant posts in the State Pollution Control Boards and Pollution Control Committees.*

5. *We are informed that 21 per cent of the posts in the Central Pollution Control Board (hereinafter referred to as "the CPCB") are vacant. We direct that all vacant posts shall be filled by the end of August 2025, and an affidavit of compliance shall be filed by the Union of India by the same date.*

8. *The CPCB has submitted a detailed note indicating that there are significant vacancies in almost all States. For example, in the State of Jharkhand, 91 per cent of posts are vacant, and in the State of Bihar, 90 per cent of posts are vacant. There are many States where the vacancy is more than 60 per cent. Even in the case of Pollution Control Committees of the Andaman and Nicobar*



*Islands, Chandigarh and Puducherry, there are substantial vacancies. So is the case with Jammu and Kashmir. We direct all the State Pollution Control Boards and Committees to ensure that all the vacancies are filled by the end of September 2025. This order shall be communicated by the CPCB to the Pollution Control Boards and Committees of all the States and Union Territories and call for their compliance. A compliance report on the implementation of this order shall be filed by the CPCB by the end of September 2025, after collecting the responses of all States and Union Territories."*

**xii. Continuous Supply of Electricity for STP/CETP/Hospitals**

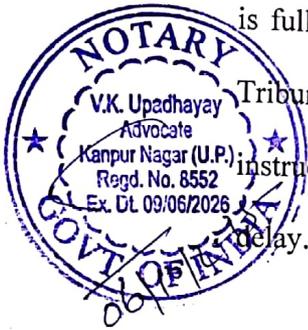
29. That the Project Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Rural), Kanpur Nagar, has reported (*Annexure R-4 of ANNEXURE 1*):

- For continuous monitoring of all STPs and related SPS in Kanpur Nagar, logbooks are being maintained.
- Continuous and uninterrupted electricity supply to various STPs is being ensured by coordinating with the Executive Engineer, Division Office (Water/Projects), U.P. Jal Nigam (Rural), Kanpur. Requests were sent to the Hydraulic Department, Kanpur, vide letters No. 1162/W-5/56 dated 31.12.2024 and 1169/AC-8/58 dated 31.12.2024.
- To improve the electricity supply at the 210 MLD STP Bingawan, the Managing Director, KESCO Kanpur, proposed an interlink system between 210 MLD STP Bingawan and 40 MLD TPP Bingawan, and funds of Rs. 74.00 lakh have been released to NMCG, New Delhi for this purpose.



- For the reconstruction of the 33/11 kV substation at Jajmau STP campus, the revised estimated cost of Rs. 4,93,96,768.00 has been submitted for approval to U.P. Jal Nigam (Headquarters).

30. That the deponent is duty bound to fulfil the obligation which are assigned under the law and directions passed by this Hon'ble Tribunal. The Deponent is fully committed to ensure strict adherence to the orders of this Hon'ble Tribunal and undertakes to faithfully comply with any further directions or instructions that may be issued by this Hon'ble Tribunal, without demur or delay.



31. Hence, the present affidavit is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.

*06.10.2025*  
 DEPONENT

certified that this document presented before me today by Shri. *S. Sharda Redap Singh* who is identified by Sri. *S. Sharda Redap Singh* verified per identification. Hence Attested  
 Virendra Kumar Upadhyay  
 Notary Govt. of India  
 Kanpur Nagar (U.P.)  
*06/10/2025*

VERIFICATION

Verified at KANPUR on this 06 day of October, 2025, that the contents of the above affidavit from paragraphs 1 to 31 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



06.10.2025  
DEPONENT

certified that this document presented before me today by Shri. Sri. Ramesh Chandra Bhatnagar who is identified by Sri. Sri. Ramesh Chandra Bhatnagar verified per identification. Hence Attested  
Virendra Kumar Upadhyay  
Notary Govt. of India  
Kanpur Nagar (U.P.)  
06/10/2025

4610

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

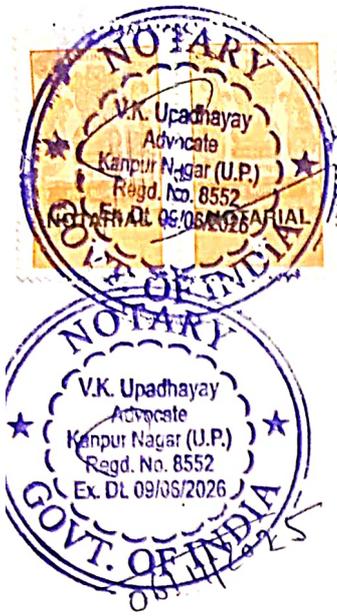
ORIGINAL APPLICATION NO. 985/2019

WITH

ORIGINAL APPLICATION NO. 986/2019

WITH

ORIGINAL APPLICATION NO. 528/2023



IN THE MATTER OF:

IN RE: WATER POLLUTION BY TANNERIES AT JAJMAU KANPUR  
UTTAR PRADESH

WITH

IN RE: WATER POLLUTION AT RANIA KANPUR DEHAT & RAKHI  
MANDI KANPUR NAGAR UTTAR PRADESH

WITH

NEWS REPORT PUBLISHED IN DAINIK JAGRAN DATED 14.08.2023  
"HIGHLIGHTS A GROWING CONCERN REGARDING INDUSTRIAL  
POLLUTION IN THE GODHRAULI VILLAGE"

**SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE DISTRICT  
MAGISTRATE, KANPUR NAGAR, UTTAR PRADESH, IN COMPLIANCE  
OF ORDER DATED 07.10.2025 PASSED BY HON'BLE NATIONAL  
GREEN TRIBUNAL**

I, Jitendra Pratap Singh, aged about 53 years, S/o S.P. Singh posted as District  
Magistrate, Kanpur Nagar, Uttar Pradesh, do hereby solemnly affirm and state as  
under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present affidavit.
2. That I state that the contents of this affidavit have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

***BACKGROUND OF THE MATTER***

3. The Hon'ble Tribunal, in these Original Applications, is examining issues relating to chromium dumps, consequent groundwater contamination, and associated health impacts in the districts of Kanpur Nagar, Kanpur Dehat, and Fatehpur.
4. That, the deponent had filed a '**Further Compliance Report**' dated 06.10.2025, (*kindly refer to judicial page no. 4451 to 4509*). Subsequently, the Hon'ble



Tribunal, vide its order dated 07.10.2025, was pleased to allow the deponent to file a supplementary report. The relevant portion of the said order is reproduced herein for perusal:

*"Affidavits dated 06.10.2025 have been filed by the District Magistrates of Kanpur Dehat, Kanpur Nagar and Fatehpur respectively.*

*3. Learned Counsel for State of Uttar Pradesh and concerned State Authorities seeks four weeks' time to file supplementary affidavits which prayer is allowed.*

*4. List on 07.11.2025 for further hearing..."*

***REPLY IN COMPLIANCE OF THE AFOREMENTIONED ORDER AND IN SUPPLEMENT TO THE AFFIDAVIT DATED 06.10.2025 IS AS FOLLOWS:***

**I. DETAILS REGARDING CLEAN DRINKING WATER**

5. That, the General Manager, Jalkal Department, Municipal Corporation Kanpur, vide letter No. Jalkal/2564/GMS-672/2025-20 dated 01/10/2025 has provided details regarding supply of clean drinking water in Rakhi Mandi Juhi Bamburiya

*[Handwritten signature]*

and Rakhi Mandi Afeem Kothi areas. In addition to as submitted in the previous affidavit dated 06.10.2025 para 7 and para 8 (kindly refer to judicial pages 4455-4456), details regarding supply of clean drinking water is as mentioned in paras hereinbelow.

A copy of letter dated 01.10.2025 is annexed herewith and marked as *Annexure-1*.

6. That, in Rakhi Mandi, Juhi Bamburiya, a total of 22 km of pipeline has been laid from the Zonal Pumping Station, Rajiv Gandhi Park, to Shyam Palace, Juhi Bamburiya, along with an additional 132 meters of pipeline (from House No. 127/128A to 127/156A) under the JNNURM Scheme. All 200 households in the area are being supplied with clean, surface-treated drinking water twice daily through the pipeline network, in adequate quantity of approximately 130–140 LPHD.

7. That, it is further submitted that the raw water sourced from the Bhairoghat Pumping Station and the treated water supplied by the Jalkal Department, Municipal Corporation, Kanpur, were tested by IIT Kanpur. As per the test report dated 22.08.2025, the potable water supplied by the Jalkal Department, after purification of surface (river) water, was found to be within the prescribed acceptable limits.

A copy of the test report dated 22.08.2025 is annexed herewith and marked as *Annexure-2*.

8. That, in Rakhi Mandi Afeem Kothi it is submitted that, as before approximately 450 to 525 KLD of water is being supplied in the area through water tankers, amounting to about 105 liters per head per day (LPHD). Also, three tractors and five tankers have been deployed for regular refilling six to seven times daily, and engineers' contact numbers are displayed on tankers to ensure uninterrupted supply. The Councilor, Ward No. 6, has also confirmed adequate water supply, which is being regularly supervised by the concerned officials.



*[Handwritten signature]*

Copies of photographs of water supply through tankers are annexed herewith and marked as *Annexure-3*.

9. That, in continuation of the above, it is submitted that for a permanent solution to the water supply system in Afcem Kothi, Rakhi Mandi Railway Colony, a proposal has been submitted by the Executive Engineer, Construction Division (II), U.P. Jal Nigam (Urban), Kanpur to the Senior Divisional Engineer, North Central Railway, Kanpur, requesting early allocation of funds amounting to ₹262.67 lakh.

## II. DETAILS REGARDING MEDICAL TREATMENT

10. That, the Chief Medical Officer, Kanpur Nagar, vide letter no. CMO/NGT-INFO/2025-26/11343 dated 04.11.2025, has informed that there are seven affected areas in district Kanpur Nagar with a total population of 38,650 persons. Since January 2025, a total of 66 health camps have been organized in these areas, wherein 4,610 individuals have been screened.

A copy of letter dated 04.11.2025 is annexed herewith and marked as *Annexure-4*.



That, vide the letter dated 04.11.2025 mentioned above, it has also been informed that out of the screened individuals, 514 have been tested for heavy metal contamination, of which 492 reports have shown higher than normal chromium levels (0.05-1.4 µg/litre) and 12 reports higher than normal mercury levels (<20 µg/litre).

12. That, vide the letter mentioned above, it has further been informed that representatives from AIIMS, New Delhi—Dr. Harsal Ramesh Salve (Additional Professor) and Dr. Partha Halder (Associate Professor)—conducted a site visit to Jajmau and Rakhi Mandi on 29.10.2025. Subsequently, a meeting was held on 30.10.2025 at the NUHR Conference Hall, Kanpur Nagar, attended by officials from various concerned departments, wherein discussions were held regarding

*[Handwritten signature]*

compliance with the Hon'ble Tribunal's directions and necessary remedial measures.

A copy of MOM dated 04.11.2025 is annexed herewith and marked as *Annexure-5*.

### III. REGARDING COMPLIANCE STATUS OF THE STPs

13. That, in addition to as submitted in the previous affidavit dated 06.10.2025 at paras 21-23 (kindly refer to judicial pages 4460-4461), details regarding the compliance status of the STPs is as mentioned in the paras hereinbelow.

14. That, the Project Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Gramin), Kanpur, vide letter no. 1115/W-21/64 dated 04.11.2025 has informed that as per the IIT Kanpur test report dated 27.10.2025 for COD, BOD, TSS, and fecal coliform in the treated effluent, four STPs—130 MLD and 43 MLD (Jajmau), 42 MLD (Sajari), and 30 MLD (Panka)—were found compliant with the prescribed standards.

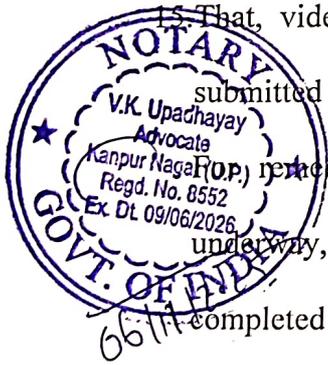
Copies of the letter dated 04.11.2025 and test report dated 27.10.2025 are annexed herewith and marked as *Annexure-6* and *Annexure-7* respectively.

15. That, vide the report dated 04.11.2025 mentioned above, it has also been submitted that the 210 MLD STP (Bingawan) did not meet the COD standard.

For remediation thereof, de-sludging of the aeration lagoon is presently under way, with approximately 65% work completed, and is expected to be fully

completed by the end of November 2025. Thereafter, the STP will meet the compliance criteria. Further, appropriate action against the operating firm is being initiated under the relevant provisions.

16. That, it is further submitted that approximately 128 MLD of treated effluent from the 130 MLD and 43 MLD STPs at Jajmau is discharged into an irrigation canal for agricultural use, while about 197 MLD of treated effluent from the 42 MLD (Sajari), 30 MLD (Panka), and 210 MLD (Bingawan) STPs is discharged into the Pandu River.



*[Handwritten signature]*

Copies of the records of the above-mentioned five STPs are annexed herewith and collectively marked as *Annexure-8*.

17.Hence, this supplementary affidavit is respectfully submitted for kind perusal of this Hon'ble Tribunal.

18.That everything stated above is true and correct to my knowledge, derived from official records, and nothing material has been concealed therefrom.



Handwritten signature and date 06.11.2025 above the word DEPONENT.

VERIFICATION

Verified at KANPUR, on this 6th day of November, 2025, that the contents of the above affidavit from paragraphs 1 to \_\_\_ are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Handwritten signature and date 06.11.2025 above the word DEPONENT.

Notary text: "I certify that this document presented before me today by Shri. [Signature] who is identified by Sri. [Signature] verified per identification. Hence Attested. Vinay Kumar Upadhyay, Notary Govt. of India, Kanpur Nagar (U.P.) 09/11/2025"

प्रेषक,  
जिलाधिकारी,  
कानपुर नगर।

सेवा में,

1. नगर आयुक्त, नगर निगम, कानपुर नगर।
2. मुख्य चिकित्साधिकारी, जनपद-कानपुर नगर।
3. महाप्रबन्धक, जलकल, कानपुर नगर।
4. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर नगर।
5. अधिशासी अभियन्ता, उ०प्र० जल निगम, गंगा प्रदूषण नियंत्रण इकाई (नगरीय), कानपुर नगर।
6. परियोजना प्रबन्धक, उ०प्र० जल निगम, गंगा प्रदूषण नियंत्रण इकाई (ग्रामीण), कानपुर नगर।
7. अधिशासी अभियन्ता, कानपुर प्रखण्ड निचली गंगा नहर, जनपद-कानपुर नगर।
8. सचिव, जाजमऊ टैनरी इफ्लूएण्ट ट्रीटमेन्ट एसोशियेशन (जटेटा), 20 एम०एल०डी० सी०ई०टी०पी० कम्पाउण्ड (अपो० सी०एल०आर०आई० बिल्डिंग), जाजमऊ, कानपुर नगर।

पत्रांक- 951/20-147/25

दिनांक-20, नवम्बर, 2025

**विषय:-माननीय राष्ट्रीय हरित अधिकरण में योजित OA No. 985-986 of 2019, OA No. 528/2023 & OA 934/2024 में पारित आदेश दिनांक 07.11.2025 के अनुपालन के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषय का सन्दर्भ ग्रहण करने का कष्ट करें। अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित OA No. 985-986 of 2019, OA No. 528/2023 & OA 934/2024 में पारित आदेश दिनांक 07.11.2025 में दिये गये निर्देश के क्रम में अपने विभाग से सम्बन्धित बिन्दुओं पर सूचना प्रेषित किया जाना है। पारित आदेश में दिये गये निर्देश क्रमशः है:-

....."7. The State Authorities especially the Chief Secretary, Uttar Pradesh and Secretary, Health, Govt. of U.P. are directed to provide a timeline within two weeks in respect of the steps that will be taken by the State Authorities to complete the process of mapping the entire area and find out the affected villages/ULBs/districts. They will also disclose the approximate number of the affected persons, the medical facilities which are available at the District/ULB/Village level including the health centers, doctors, paramedical staff available in those health centres, the facilities 6 available in those health centres and the nearby labs and distance from that lab for carrying out the blood and other sample analysis. The mapping will include the food chain contamination, surface water and ground water contamination and air contamination analysis. The timeline will also be given for fully implementing the 22 recommendations which have been noted in the order dated 01.07.2025....."

अतः उपरोक्त पारित आदेश के अनुपालन में recommendations हेतु प्रारूप में सूचना संकलित कर 02 दिवस के अन्दर प्रेषित किया जाना सुनिश्चित करें।

संलग्नक:-यथोपरि।

(जितेन्द्र प्रताप सिंह)  
जिलाधिकारी,  
कानपुर नगर

संख्या सम दिनांकित:

प्रतिलिपि :-सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

जिलाधिकारी,  
कानपुर नगर

Ref: JTETA/CETP/922/2025

Date: 22<sup>nd</sup> November ,2025

**From,**  
**Secretary (JTETA),**  
**Jajmau, Kanpur Nagar**

**To,**  
**District Magistrate,**  
**Kanpur Nagar**

**Ref :** Letter No. 951-सा-147/25 dated 20.11.2025

**Sub:** Implementation of 20 MLD CETP up to Tertiary Treatment along with treated Sewage Dilution Facility for Jajmau Leather Cluster- **Providing detail regard completion timeline.**

Dear Sir,

With the reference to the letter no. 951-सा-147/25 dated 20.11.2025, In the last project review meeting held on **18.11.2025** the contractor (M/s VA Tech Limited) has committed to complete remaining project work by February 2026.

In regard to ensure the proper functioning of the 20 MLD CETP at Jajmau, a collection and conveyance system has been developed, which includes approximately 25 km of pipeline works (both gravity and pumping) and around 600 manholes, connecting all individual tanneries and enabling the safe and regulated discharge of effluent into the 20 MLD CETP through the pumping stations..

This is for your kind information and record.

**For Jajmau Tannery Effluent Treatment Association**



**Authorized Signatory**

**Copy forwarded for Information and Necessary Action to:**

1. Municipal Commissioner, Kanpur Nagar Nigam, Kanpur.
2. Executive Director (T) NMCG, New Delhi.
3. Director- Technical -(III) (NMCG), New Delhi.
4. APD, SMCG (State mission for Clean Ganga), Lucknow.
5. Managing Director, UP Jal Nigam, Lucknow.
6. Guard File.



पत्रांक: 1059 / W-24 / 39

दिनांक: 20 / 11 / 2025

सेवा में,

क्षेत्रीय अधिकारी,  
उ० प्र० प्रदूषण नियन्त्रण बोर्ड,  
5243, सद्भावना नगर,  
आवास विकास फेज-3,  
कल्यानपुर, कानपुर।

विषय:- मा० राष्ट्रीय अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (I.A. No.568/2024) में पारित आदेश दिनांक 07.11.2025 के संबंध में।

संदर्भ:- मा० राष्ट्रीय अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (I.A. No.568/2024) In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh With Original Application No. 986/2019 In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With Original Application No. 528/2023 News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village" में पारित आदेश दिनांक 07.11.2025 के संबंध में।

महोदय,

उपरोक्त विषयक जिलाधिकारी महोदय, कानपुर नगर के पत्रांक 59/एस.टी./2025 दिनांक 15.11.2025 के साथ संलग्न विशेष सचिव, चिकित्सा अनुभाग-7, उ० प्र० शासन, लखनऊ के पत्रांक 2365/पांच-7-2025 दिनांक 13.11.2025 का संदर्भ ग्रहण करने का कष्ट करे। उक्त पत्र के माध्यम से मा० राष्ट्रीय अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (I.A. No.568/2024) में पारित आदेश दिनांक 07.11.2024 की अनुपालन अख्या चाही गयी है, जिसे इस कार्यालय के पत्रांक 1050/डब्ल्यू-24/38 दिनांक 17.11.2025 द्वारा पूर्व में प्रेषित की गयी थी। उक्त के संबंध में अवगत कराना है कि वांछित आख्या में आंशिक संशोधन के उपरान्त इस कार्यालय से संबंधित बिन्दुओं पर आख्या संलग्न कर आपको अग्रेतर आवश्यक कार्यवाही हेतु पुनः प्रेषित की जा रही है।

संलग्नक:- उपरोक्तानुसार।

भवदीय

(मोहित चक)

परियोजना प्रबन्धक

पृ०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्न लिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. जिलाधिकारी, कानपुर नगर।
2. मुख्य अभियन्ता(गंगा), उ० प्र० जल निगम (ग्रामीण), लखनऊ।
3. नगर आयुक्त, नगर निगम, कानपुर।
4. मुख्य अभियन्ता(का०क्ष०), उ० प्र० जल निगम (ग्रामीण), कानपुर।
5. प्रभागीय निदेशक, सामाजिक वानिकी वन प्रभाग, कानपुर नगर।
6. महाप्रबन्धक, जलकल विभाग, नगर निगम, कानपुर।
7. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ० प्र० जल निगम (ग्रामीण), कानपुर।
8. अधिशासी अभियन्ता, खण्ड कार्यालय (वि/यों), उ० प्र० जल निगम(ग्रामीण), कानपुर।

परियोजना प्रबन्धक

Original Application No. 985/2019 (I.A. No.568/2024) In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh With Original Application No. 986/2019 In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With Original Application No. 528/2023 News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village"

Sr. No.	Amicus Curiae No.	Recommendations	Time line (specify in DD/MM/YY)
1	6.	Soil, Sludge and Water Analysis of- Panki/ Shanigawa Landfill Site/ STP @ Pankha, Sajari Timeline: 1.5 months	जनपद कानपुर नगर में उ० प्र० जल निगम (ग्रामीण), कानपुर के अन्तर्गत 5 नग एसटीपी नामत 130 एवं 43 एमएलडी एसटीपी जाजमऊ, 42 एमएलडी एसटीपी सजारी, 210 एमएलडी एसटीपी बिनगवा एवं 30 एमएलडी एसटीपी पनका का संचालन एवं अनुरक्षण का कार्य कराया जा रहा है। पूर्व में दिये गये निर्देशों के क्रम में उक्त एसटीपी से जनित होने वाले स्लज का परीक्षण आई०आई०टी० कानपुर द्वारा कराया गया है। आई०आई०टी० कानपुर द्वारा दिनांक 25.02.2025 को उपलब्ध करायी गयी परीक्षण रिपोर्ट के अनुसार 130 एवं 43 एमएलडी एसटीपी जाजमऊ से जनित स्लज में परिसंकटमय तत्व क्रोमियम की मात्रा अनुमन्य सीमा से अधिक पायी गयी है। शेष 42 एमएलडी एसटीपी सजारी, 210 एमएलडी एसटीपी बिनगवा एवं 30 एमएलडी एसटीपी पनका का स्लज अनुमन्य सीमा के अन्तर्गत पाया गया है। उक्त परिसंकटमय स्लज का निस्तारण टी०एस०डी०एफ० पद्यति के माध्यम से कराये जाने हेतु भारत ऑयल एवं वेस्ट मैनेजमेंट लि०, कानपुर देहात द्वारा रू० 16.01 प्रति किलोग्राम की दर से परिसंकटमय स्लज का टी०एस०डी०एफ० पद्यति से निस्तारण कराये जाने हेतु वित्तीय प्रस्ताव उपलब्ध कराया गया है। जिसके क्रम में प्रस्ताव तैयार कराकर स्वीकृति हेतु जल निगम मुख्यालय प्रेषित किया गया है। इसके अतिरिक्त परियोजना निदेशक, एस०एम०सी०जी०-यू०पी० द्वारा अपने पत्र सं० 103 दिनांक 02.07.2025 के माध्यम से सदस्य सचिव, उ० प्र० प्रदूषण नियन्त्रण बोर्ड, लखनऊ से अनुरोध किया गया है कि एसटीपी पर पहुँच रहे घरेलू उत्प्रवाह में टेनरियों के उत्प्रवाह की मिकिसंग रोकने हेतु अपने स्तर से नियमानुसार कड़ी कार्यवाही करने का कष्ट करें।
2	7.	Operate Existing STP (Resolving Non- Compliance Within 2 Months):	<b>5 Nos. STP(UPJN-R):</b> आई०आई०टी० कानपुर की दिनांक 27.10.2025 की परीक्षण रिपोर्ट के अनुसार 130 एमएलडी एवं 43 एमएलडी एसटीपी जाजमऊ, 42 एमएलडी एसटीपी सजारी एवं 30 एमएलडी एसटीपी पनका के शोधित उत्प्रवाह में सी०ओ०डी०, बी०ओ०डी०, टी०एस०एस० एवं फीकल कोलीफार्म मानक के अनुरूप पाए गये हैं। शेष 1 नग एसटीपी अर्थात् 210 एमएलडी बिनगवा के शोधित उत्प्रवाह के सी०ओ०डी० एवं फीकल कोलीफार्म की मात्रा मानक के अनुरूप नहीं पायी गयी। वर्षा ऋतु के कारण एरेशन लैगून में वाटर लॉगिंग से डी-स्लजिंग का कार्य बाधित रहा। वर्षा ऋतु के उपरान्त पुनः कार्य प्रारम्भ कर एरेशन लैगून की डि-वाटरिंग का कार्य कराकर डी-स्लजिंग का कार्य कराया जा रहा है, जिसकी वर्तमान प्रगति 90 प्रतिशत है।

			<p>उक्त कार्य मै0 के0आ0एम0पी0एल0 कानपुर द्वारा किया जा रहा है। जिसे फर्म द्वारा अन्य तत्संबंधित कार्य माह जनवरी- 2026 के अंत तक पूर्ण करा कर उक्त प्लान्ट को कम्प्लायन्ट कर लिया जायेगा। यह भी अवगत कराना है कि फर्म द्वारा उक्त एस0टी0पी0 का संचालन निर्धारित मानकों के अनुसार न किये जाने के फलस्वरूप अनुबन्ध की सुसंगत धाराओं के अन्तर्गत नियमानुसार कार्यवाही करते हुये पेनाल्टी अधिरोपित की जा रही है।</p>
3	8.	<p><b>Drain Action Plan- Untapped &amp; Over Flowing tapped Drains</b> <b>Timeline: 2 weeks</b></p>	<p>कानपुर नगर के कुल 30 नाले स्थित हैं, जिसमें से 15 टैप्ड तथा 12 अनटैप्ड, 2 आंशिक टैप्ड तथा 1 नाला बरसाती है जिसे टैप करने की आवश्यकता नहीं है। नगर के 12 अनटैप्ड एवं 2 आंशिक टैप्ड कुल 14 नालों को टैप करने हेतु कार्य योजना की प्रशासनिक एवं वित्तीय स्वीकृति एन0एम0सी0जी0, नई दिल्ली ने अपने पत्रांक Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) दिनांक 02.05.202 द्वारा प्रदान की गयी है। उक्त योजना के अन्तर्गत प्राविधानित कार्यों के सम्पादन हेतु ई-निविदा हेतु दिनांक 13.06.2025 को ई-निविदा आमंत्रित की गयी थी, जिसकी तकनीकी निविदा दिनांक 21.07.2025 को खोली गयी। तकनीकी निविदा में 6 नग निविदादाताओं द्वारा प्रतिभाग किया गया। तकनीकी मूल्यांकन के उपरान्त प्रतिभाग करने वाले 6 नग निविदादाताओं में से 04 नग निविदादाता फर्मों को तकनीकी रूप से अर्ह पाया गया। तकनीकी रूप से अर्ह 04 नग निविदादाता फर्मों की वित्तीय बिड दिनांक 25.09.2025 को खोली गयी, जिस पर निर्णय लिये जाने हेतु प्रकरण को एन0एम0सी0जी0 नई दिल्ली को दिनांक 03.11.2025 को स्वीकृति हेतु प्रेषित किया गया है। स्वीकृतोपरान्त प्राविधानित कार्यों को 18 माह में पूर्ण कर लिया जायेगा।</p>
4	17.	<p><b>Continuous supply of Electricity for STP/CETP/ Hospitals</b></p>	<p>जनपद कानपुर नगर में संचालित समस्त एस0टी0पी0 एवं इनसे संबंधित एस0पी0एस0 की सतत निगरानी हेतु लॉगबुक मेन्टेन की जा रही है तथा विभिन्न एसटीपी पर विद्युत की आपूर्ति निरन्तर एवं निर्बाध रूप से किये जाने हेतु समय-समय पर अधिशासी अभियन्ता खण्ड कार्यालय (वि/यों), उ0प्र0 जल निगम (ग्रामीण), कानपुर द्वारा विभिन्न पत्रों के माध्यम से हाईडिल विभाग, कानपुर से अनुरोध किया गया है।</p>

(Mohit Chak)

Project Manager

Ganga Pollution Control Unit,

U. P. Jal Nigam(Gramin),

Kanpur

4797



# उत्तर प्रदेश जल निगम(ग्रामीण)

प्रधान कार्यालय 6. राणा प्रताप मार्ग, लखनऊ 226001

पत्रांक- 554 / 012-0273(14 Drains Kanpur) / 2025

दिनांक- 03.11.2025

सेवा में,

अधिकासी निदेशक (परियोजना),  
राष्ट्रीय स्वच्छ गंगा मिशन,  
नई दिल्ली।

**विषय:-** नमामि गंगे कार्यक्रम के अन्तर्गत “Interception and Diversion of 14 Untapped drains of Kanpur City, Uttar Pradesh On DBOT mode” को क्रियान्वित कराने हेतु वित्तीय निविदा के सम्बन्ध में,

महोदय,

कृपया उक्त संदर्भ में अवगत कराना है कि नमामि गंगे कार्यक्रम के अन्तर्गत “Interception and Diversion of 14 Untapped drains of Kanpur City, Uttar Pradesh On DBOT mode” को क्रियान्वित कराने हेतु तकनीकी निविदा पर एन.एम.सी.जी., नई दिल्ली का अनुमोदन दिनांक 19.09.2025 को प्राप्त हुआ था। तत्क्रम में अर्ह निविदाओं की प्राइस बिड दिनांक 25.09.2025 को खोली गयी थी।

तत्पश्चात् उओप्र0 जल निगम (ग्रामीण) की 2 स्तरों से निविदा सम्बन्धी समितियों की बैठक के उपरान्त दिनांक 01.11.2025 को सम्पन्न निविदा स्वीकृतकर्ता समिति की बैठक के कार्यवृत्त की प्रति अनुमोदन हेतु प्रेषित है।

अतः आपसे अनुरोध है कि अनुमोदन प्रदान करने का कष्ट करें, ताकि निविदाओं के सम्बन्ध में अग्रेतर कार्यवाही की जा सकें।

**संलग्न :- उपरोक्तानुसार।**

भवदीय,

(संदीप कुमार)

मुख्य अभियन्ता (गंगा)

**पृ0सं0 एवं दिनांक उपरोक्तानुसार।**

प्रतिलिपि अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, लखनऊ को सूचनार्थ प्रेषित।

मुख्य अभियन्ता (गंगा)

कार्यालय अधिशासी अभियन्ता  
कानपुर प्रखण्ड, निचली गंगा नहर, कानपुर

पत्रांक: 3893 / का.प्र.नि.गं.न.का. / एन.जी.टी. / दिनांक: 18 नवम्बर, 2025

विषय: मा0राष्ट्रीय हरित अधिकरण में योजित वाद ओ0ए0संख्या: 985/2019  
अन्य में पारित आदेश दिनांक: 07-11-2025 के अनुपालन के  
सम्बन्ध में।

क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, कानपुर।

उपरोक्त विषयक मा0राष्ट्रीय हरित अधिकरण में योजित वाद  
ओ0ए0संख्या: 985/2019 अन्य में पारित आदेश दिनांक: 07-11-2025 के  
अनुपालन के सम्बन्ध में अवगत कराना है कि सिंचाई विभाग से सम्बन्धित  
बिन्दुओं की आख्या पत्र के साथ संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु  
प्रेषित है।

संलग्नक: उपरोक्तानुसार।

*M.K.M.*  
18/11/2025  
(महेन्द्र कुमार)  
अधिशासी अभियन्ता

पत्रांक: \_\_\_\_\_ / दिनांक: नवम्बर, 2025

प्रतिलिपि निम्नलिखित को अवगतार्थ प्रेषित है:

1. मुख्य अभियन्ता(रामगंगा), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश,  
कानपुर।
2. अधीक्षण अभियन्ता, द्वितीय मण्डल, सिंचाई कार्य, कानपुर।
3. जिलाधिकारी महोदय, कानपुर नगर।

(महेन्द्र कुमार)  
अधिशासी अभियन्ता

**Recommendations/suggestions which were recorded in the proceedings dated****07.01.2025 of OA No. 985/2019, 986/2019, 528/2023**

S. No	Recommendations	Compliance done (Yes/No)	Timeline
1.	RO-NF Water Plants: Clean Water for All Domestic Purposes at centralised and de-centralised installed RO- NF systems (Identify the usage of wells/hand pumps/ borewells/water source for animals and agriculture)	-	-
2.	Blood Sampling/ survey by Govt in the affected areas of Kanpur Nagar/ Dehat/ Fatehpur (Heavy Metal Analysis- Chromium, Mercury, Fluoride)	-	-
3.	Improve Govt. Hospital's infrastructure to include multi-speciality diagnostic facilities	-	-
4.	List of all Industries (Regardless of Category/ legal/ illegal/ in-house)- Kanpur Nagar, Kanpur Dehat, Fatehpur	-	-
5.	Boundary Wall and Cover for Existing Cr Dump/ Plume (Fatehpur & Kanpur Dehat):	-	-
6.	Soil, Sludge and Water Analysis of Panki/Shanigawa Landfill Site/ STP @ Pankha, Sajari	-	-
7.	Operate Existing STP (Resolving Non- Compliance Within 2 Months)	-	-
8.	Drain Action Plan- Untapped & Over Flowing tapped Drains	-	-
9.	Permanent Monitoring Plan for Existing STP/ CETP/CCRU/ Landfills/ TSDFs	-	-
10.	Construction and Installation of sewage system and STP in Kanpur dehat and Fatehpur	-	-
11.	Removal of Chromium, Mercury and Ash from the affected area	-	-
12.	Soil & Ground Water Remediation	-	-

Mun  
18/11/2025  
अधिकासी अभियन्ता  
कानपुर प्रखण्ड निचली गंगा  
कानपुर

S. No	Recommendations	Compliance done (Yes/No)	Timeline
13.	<i>River Rejuvenation Plan (Senger/Noon/Pandu Rivers)- Including Flood Plain Zoning, Rain water harvesting, watershed development, encroachment removal, Eco-flow</i>	No	Following the receipt of the DEM from Survey of India by 31.12.2025, NIH Roorkee will furnish an interim report containing the coordinates for the flood plain zone determination within two months (by February 2026) and a final report after an additional two months (by April 2026)
14.	<i>Government Multi-Specialty Medical Aid Facility for victims of Heavy metal contamination (can be established in existing Govt Hospitals in all three districts)</i>	-	-
15.	<i>Induction Of Work force in CPCB/ PCB</i>	-	-
16.	<i>Technical Infrastructure to State PCB/ SGWB</i>	-	-
17.	<i>Continuous supply of Electricity for STP/CETP/ Hospitals</i>	-	-
18.	<i>Bye- Laws for Preventing Environmental Pollution from Mercury (inlines of Minamata Convention)</i>	-	-
19.	<i>Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.</i>	-	-
20.	<i>Survey And Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat, Kanpur Nagar:</i>	-	-
21.	<i>Survey and Mapping of Groundwater Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar</i>	-	-
22.	<i>Survey of People/ Cattle/ Food Chain- To Check Degree of Contamination and create an effective Remediation Plan Against Bio- Accumulation of Heavy Metals.</i>	-	-

  
 18/11/2025  
**Executive Engineer**  
**Kanpur Division Lower Ganga Canal**  
**Kanpur**  




Ref no.: AUS641/0610/01

Date: 14/11/2025

To.

Executive eng.  
Division, Kanpur  
Uttar-Pradesh

**Subject:** Notification Regarding Drone Flying Operation for SOI-NGT

Ref:

- W/O no: 3542/11-C (NGT) dated 07-10-2025

Dear sir,

We are writing to formally request you to inform about our upcoming drone flying operations to all local authority under the issued work order mentioned in reference, which are to be conducted under the directives of Honourable NGT. These operations are to be carried out on behalf of UPGDC-SOI to map the Pandu & Noon River.

The flying Operation are Scheduled to Commence on 15<sup>th</sup> Nov 2025 and will conclude by 31<sup>st</sup> Dec 2025. The daily Operation will be conducted from 9:00 AM to 5:00PM.

The project will be Coordinated by **Mr. Rohit Kumar** from our team, who will ensure seamless communication and adherence to all operational protocols.

We assure you that all necessary precautions and safety measures will be strictly followed during the operations, including compliance with local regulations and standard drone operation protocols.

Contact Details:

Name	Designation	Phone Number
Rohit Kumar	Project Coordinator	9522271226
Gulshan Raj	Project Manager	7667003368
Prashant Kumar	General Manager	9899011859

Should you require further details or documentation, please feel free to contact us. We appreciate your cooperation and support in facilitating this important survey operation.

**Thanking you.**

Yours sincerely,



Prasanth Kumar  
General Manager

Aarav Unmanned Systems Private Limited

Registered Office: No. 3, MCHS Layout, 80 Feet Main Road, Jakkur, Bengaluru – 560064  
www.aereo.io | info@aereo.io | Tel: 080 2521 2997 | CIN: U35122KA2013PTC141030



क्षेत्रीय कार्यालय  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
कानपुर नगर

संदर्भ 969/सा-147/25

सेवा में,  
जिलाधिकारी महोदय,  
कानपुर नगर।

दिनांक: 21/11/2025

**विषय:- माननीय राष्ट्रीय हरित अधिकरण में योजित OA No. 985-986 of 2019, OA No. 528/2023 & OA 934/2024 में पारित आदेश दिनांक 07.11.2025 के अनुपालन के सम्बन्ध में।**

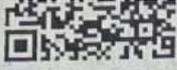
महोदय,

कृपया उपरोक्त विषयक आपके पत्रांक 951/सा-147/25, दिनांक 20, नवम्बर, 2025 का सन्दर्भ का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के अनुपालन में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित OA No. 985-986 of 2019, OA No. 528/2023 & OA 934/2024 में पारित आदेश दिनांक 07.11.2025 में दिये गये निर्देश के क्रम में उ0प्र0 प्रदूषण नियंत्रण बोर्ड, कानपुर नगर से सम्बन्धित बिन्दुओं की सूचना निर्धारित प्रारूप पर निम्नवत् है:-

S. No	Recommendations	Compliance Done or Not	Timeline
15.	Induction Of Work force in CPCB/ PCB	Complied	As per Article published in Danik jagran on dated-11.11.2025 it was published that MoU has been signed between IIT Kanpur and UPPCB Regarding 45 vacancies which includes 28 Assistant Environmental Engineer and 17 Assistant Scientific Officer. UPPCB has also published in recent advertisement on dated-20.11.2025 whose advertisement no is H34965/AS Camp(118/2025) for 224 vacancies of various designation .
16.	Technical Infrastructure to State PCB/ SGWB	Complied	NABL laboratory facility for water & waste water and Air Quality Cell is available in UPPCB, Regional Office, Kanpur Nagar

अतः पत्र आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

भवदीय  
AK  
(अजीत कुमार सुमन)  
क्षेत्रीय अधिकारी



स्कैन करें।

पदयात्राओं के माध्यम से भाजपा को घेरा जाएगा।

## प्रदूषण नियंत्रण बोर्ड में भर्ती के लिए आइआइटी कानपुर संग समझौता

राब्यू जागरण • लखनऊ: उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड ने श्रेणी-दो के अधिकारियों के रिक्त पदों पर भर्ती के लिए आइआइटी कानपुर से समझौता किया है। इसके तहत अब सहायक पर्यावरण अभियंता व सहायक वैज्ञानिक अधिकारियों की भर्ती प्रक्रिया आइआइटी कानपुर शुरू करेगा। लिखित परीक्षा व साक्षात्कार के जरिये होने वाली भर्ती प्रक्रिया में चार से छह माह का समय लगेगा।

बोर्ड में इस समय श्रेणी-दो के 45 अधिकारियों के पद रिक्त हैं। इनमें 28 सहायक पर्यावरण अभियंता व 17 सहायक वैज्ञानिक अधिकारी शामिल हैं। इनकी भर्ती जल्द की जाएगी। सोमवार को बोर्ड के मुख्यालय में आयोजित कार्यक्रम में अध्यक्ष डा. आरपी सिंह ने कहा कि किसी भी संस्था के प्रभावी संचालन के लिए सक्षम व योग्य मानव संसाधन का होना अत्यंत आवश्यक है। यह साझेदारी न केवल भर्ती प्रक्रिया को पारदर्शी बनाएगी, बल्कि राज्य प्रदूषण नियंत्रण तंत्र को और सशक्त एवं दक्ष बनाने की दिशा में एक महत्वपूर्ण कदम सिद्ध होगी।

समझौता ज्ञापन में हस्ताक्षर बोर्ड के सदस्य सचिव संजीव



समझौता ज्ञापन का आदान-प्रदान करते बोर्ड के सदस्य सचिव संजीव कुमार सिंह व आइआइटी कानपुर के रजिस्ट्रार विश्व रंजन। साथ में बोर्ड के अध्यक्ष डा. आरपी सिंह • यूपीसीबी

- सहायक पर्यावरण अभियंता व सहायक वैज्ञानिक अधिकारियों की जल्द शुरू होगी भर्ती प्रक्रिया
- बोर्ड में श्रेणी-दो अधिकारियों के 45 पद हैं रिक्त, लिखित परीक्षा व साक्षात्कार से होगा चयन

कुमार सिंह और आइआइटी कानपुर के रजिस्ट्रार विश्व रंजन ने किया। भर्ती प्रक्रिया के दो चरण होंगे। लिखित परीक्षा व साक्षात्कार के माध्यम से प्रतिभागियों का चयन किया जाएगा। इससे पहले वर्ष 2010 में बोर्ड में भर्तियां केवल साक्षात्कार के जरिये हुई थीं।

### 2017 में पंचायतों की थरम भण्डिका

**उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड**  
**टी0सी0-12वी0, विभूति खण्ड,**  
**गोमती नगर, लखनऊ।**

विज्ञापन संख्या-H34965/ए0एस0 कैम्प(118)/2025,

दिनांक-20.11.2025

उ0प्र0 प्रदूषण नियंत्रण बोर्ड, टी0सी0-12वी0, विभूति खण्ड, गोमती नगर, लखनऊ द्वारा नितान्त वैकल्पिक व्यवस्था के अंतर्गत विभिन्न पदों पर संविदा के माध्यम से रखा जाना प्रस्तावित है। पदों की संख्या, शैक्षिक अर्हता एवं आयु सीमा का विवरण निम्नानुसार है:-

अंतिम तिथि: 29.11.2025

क्र0 सं0	पदनाम	पदों की संख्या	शैक्षिक अर्हता/अनुभव	संविदा की अवधि	नियत वेतन प्रतिमाह(रूपया)
1.	सहायक पर्यावरण अभियन्ता	27	भारत में विधि द्वारा स्थापित किसी विश्वविद्यालय से रसायन अभियांत्रिकी/रसायन प्रौद्योगिकी/सिविल अभियांत्रिकी /पर्यावरण अभियांत्रिकी में स्नातक उपाधि या सरकार द्वारा उनके समकक्ष मान्यता प्राप्त कोई अर्हता के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में तीन वर्ष का अनुभव।	03 माह	56,100 / -
2.	सहायक वैज्ञानिक अधिकारी	15	भारत में विधि द्वारा स्थापित किसी विश्वविद्यालय से रसायन शास्त्र/जन्तु विज्ञान /वनस्पति विज्ञान /जैव रसायनिकी में डाक्टरेट उपाधि या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त किसी अर्हता के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में तीन वर्ष का अनुभव, अथवा भारत में विधि द्वारा स्थापित किसी विश्वविद्यालय से रसायन शास्त्र/जन्तु विज्ञान/वनस्पति विज्ञान/जैव रसायनिकी में स्नातकोत्तर उपाधि या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त किसी अर्हता के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में पांच वर्ष का अनुभव।	03 माह	56,100 / -
3.	अवर अभियन्ता	38	जनस्वास्थ्य/सिविल/ रसायन/पर्यावरण अभियांत्रिकी में डिप्लोमा के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में तीन वर्ष का अनुभव।	03 माह	35,400 / -
4.	वैज्ञानिक सहायक	15	भारत में विधि द्वारा स्थापित किसी विश्वविद्यालय से जन्तु विज्ञान/वनस्पति विज्ञान/ रसायन शास्त्र/जैव रसायनिकी/पर्यावरण विज्ञान में स्नातकोत्तर उपाधि या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त कोई अर्हता के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में तीन वर्ष का अनुभव।	03 माह	35,400 / -
5.	विधि सहायक	05	(एक) भारत में विधि द्वारा स्थापित किसी विश्वविद्यालय से विधि में स्नातक उपाधि या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त कोई अर्हता। (दो) एडवोकेट/वकील/ बैरिस्टर/एटोरनी के रूप में तीन वर्ष का अनुभव।	03 माह	35,400 / -
6.	लेखाकार/लेखा परीक्षक	23	(1) भारत में विधि द्वारा स्थापित किसी विश्वविद्यालय से किसी एक विषय के रूप में लेखा कर्म के साथ वाणिज्य में स्नातक उपाधि या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त कोई अर्हता। (2) किसी सरकारी या अर्द्ध सरकारी संगठन में लेखा कर्म के क्षेत्र में एक वर्ष का अनुभव।	03 माह	35,400 / -
7.	आशुलिपिक	29	(1) उत्तर प्रदेश माध्यमिक शिक्षा परिषद की इण्टरमीडिएट परीक्षा या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त कोई परीक्षा। (2) हिन्दी आशुलिपि में 80 शब्द प्रति मिनट की और हिन्दी टंकण में 30 शब्द प्रति मिनट की गति। (3) अंग्रेजी आशुलिपि में 60 शब्द प्रति मिनट की और अंग्रेजी टंकण में 25 शब्द प्रति मिनट की गति।	03 माह	35,400 / -
8.	कनिष्ठ सहायक	33	इण्टरमीडिएट के साथ-साथ कम्प्यूटर संचालन का डोयक (DOEACC) सोसाइटी द्वारा प्रदत्त "सी0सी0सी0" प्रमाण पत्र अथवा "सरकार द्वारा मान्यता प्राप्त संस्था से समकक्ष	03 माह	21,700 / -

			स्तर का प्रमाण-पत्र" तथा हिन्दी/ अंग्रेजी में कम से कम क्रमशः 25/30 शब्द प्रति मिनट की टंकण गति।		
9.	प्रयोगशाला सहायक	02	माध्यमिक शिक्षा परिषद, उत्तर प्रदेश की विज्ञान के साथ इण्टरमीडिएट परीक्षा या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त कोई परीक्षा के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में तीन वर्ष का अनुभव।	03 माह	19,900 / -
10.	अनुश्रवण सहायक	37	माध्यमिक शिक्षा परिषद, उत्तर प्रदेश की विज्ञान के साथ इण्टरमीडिएट की परीक्षा या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त कोई परीक्षा के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में तीन वर्ष का अनुभव।	03 माह	19,900 / -
कुल		224			

नोट: लम्बवत एवं क्षैतिज आरक्षण के संबंध में सूचना बोर्ड की वेबसाइट पर उपलब्ध है।

### विज्ञापित पदों के लिये अन्य शर्तें:-

- संविदा के उक्त पदों पर नियुक्ति आगामी 03 माह तक के लिये की जायेगी।
- संविदा पर नियुक्त होने वाले अभ्यर्थी को उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुख्यालय, लखनऊ या राज्य बोर्ड के किसी क्षेत्रीय कार्यालय में रखा जा सकता है।
- अभ्यर्थी के लिये भारतीय नागरिक होना अनिवार्य है।
- आयु सीमा:** अभ्यर्थी की आयु 01 जुलाई, 2025 को 21 वर्ष पूर्ण होनी चाहिये और अधिकतम आयु 40 वर्ष से अधिक नहीं होनी चाहिये परन्तु अनुसूचित जातियों, अनुसूचित जनजातियों और ऐसे अन्य श्रेणी के लिये जिन्हें सरकार द्वारा समय-समय अधिसूचित किया गया हो, अभ्यर्थियों की दशा में अधिकतम आयु सीमा में उतने वर्ष की छूट होगी, जितनी उ0प्र0 शासन द्वारा समय-समय पर विनिर्दिष्ट किया गया है। आयु सीमा में छूट प्राप्त करने के लिये संबंधित श्रेणी के जाति प्रमाण-पत्र की छायाप्रति आवेदन के साथ संलग्न करना अनिवार्य है।
- प्रत्येक पद के लिये शैक्षिक अर्हता, वेतन एवं अनुभव उपर्युक्त वर्णित तालिका के अनुसार होगा।
- अभ्यर्थियों का चयन गठित चयन समिति द्वारा साक्षात्कार के माध्यम से की जायेगी।
- आवेदन शुल्क:** अभ्यर्थियों द्वारा किसी भी प्रकार का आवेदन शुल्क नहीं दिया जाना है। अभ्यर्थियों द्वारा साक्षात्कार हेतु आने-जाने का व्यय स्वयं वहन किया जायेगा।
- अभियोजन न चलाए जाने तथा दण्ड न पाने के संबंध में स्वयं द्वारा हस्ताक्षरित शपथ-पत्र/घोषणा-पत्र।
- इच्छुक अभ्यर्थी अपने आवेदन-पत्र निम्न आवेदन प्रारूप पर नवीन्तम पासपोर्ट साइज फोटोग्राफ चस्पा करते हुए समस्त प्रमाण पत्रों की स्व-प्रमाणित छायाप्रतियों के साथ दिनांक-29.11.2025 के सायं 6:00 बजे तक स्पीड पोस्ट/स्वयं से उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, टी0सी0 12वी, विभूति खण्ड, गोमती नगर, लखनऊ-226010 के पते पर भेजें। उक्त पते एवं निर्धारित तिथि पर प्राप्त आवेदन पत्रों पर ही विचार किया जाएगा।
- संविदा हेतु साक्षात्कार की सूचना उ0प्र0 प्रदूषण नियंत्रण बोर्ड की वेबसाइट [www.uppcb.up.gov.in](http://www.uppcb.up.gov.in) पर प्रदर्शित किया जायेगा।
- चयनित अभ्यर्थी को आयु की सत्यापन हेतु हाई स्कूल का मूल प्रमाण-पत्र एवं शैक्षिक/अन्य अर्हता संबंधी बिन्दु के सत्यापन हेतु विज्ञापन में संबंधित पद हेतु शैक्षिक अर्हता/अनुभव संबंधी मूल प्रमाण-पत्र यथासमय प्रस्तुत किया जाना अनिवार्य है।
- यदि यह पाया जाता है कि आवेदनकर्ता ने कोई तथ्य छिपाया है या गलत बताया है तो उसका अभ्यर्थन किसी भी समय तथा किसी भी स्तर पर निरस्त कर दिया जायेगा।

अध्यक्ष,  
उ0प्र0 प्रदूषण नियंत्रण बोर्ड।

आवेदन पत्र का प्रारूप

- 1-विज्ञापन संख्या : .....
- 2-आवेदित पद का नाम : .....
- 3-अभ्यर्थी का नाम : .....
- 4-पिता/पति का नाम : .....
- 3-माता का नाम : .....
- 4-जन्म तिथि (अंको में) : .....
- (शब्दों में) : .....
- 5-स्थायी पता : .....
- .....
- .....

Photo  
with  
signature

- 6-पत्र व्यवहार का पता : .....
- .....
- .....
- 7-मोबाईल नम्बर : .....
- 8-ई-मेल आईडी : .....
- 9-जाति : .....

10-शैक्षिक योग्यता का विवरण :-

क्र०सं०	शैक्षिक योग्यता	उत्तीर्ण वर्ष	बोर्ड/विश्वविद्यालय का नाम	विषय	पूर्णांक	प्राप्तांक	प्रतिशत

11-अनुभव का विवरण:-

क्र०सं०	संस्था/विभाग का नाम	कार्यकाल (कब से कब तक)	अनुभव का विवरण

12— अन्य अर्हता(यदि कोई हो तो):

घोषणा:

मैं ..... प्रमाणित करता/करती हूँ कि उपरोक्त विवरण मेरी जानकारी में पूर्णतया सत्य है। कोई भी जानकारी असत्य पाये जाने पर मेरे अभ्यर्थन को निरस्त करने का अधिकार सक्षम प्राधिकारी को होगा।

संलग्नकों का विवरण:

दिनांक :

नाम एवं हस्ताक्षर

स्थान :